## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2395 ANSWERED ON:07.12.2012 SAFETY AUDIT BY OISD Singh Shri Dhananjay

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether the Oil Industry Safety Directorate (OISD) conducts safety audits for private sector oil companies as is being done for the oil public sector undertakings;
- (b) If so, the details thereof during the last three years;
- (c) Whether the Government is considering to vest the OISD with a statutory authority so that violators of prescribed safety standards could be penalized; and
- (d) If so, the details thereof and if not, the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) Yes Madam.
- (b) Details are given in the Annexure.
- (c) and (d) OISD has been notified as Competent Authority to exercise powers and functions as stipulated in Petroleum and Natural Gas (Safety in offshore operations) Rule, 2008 in the Offshore areas (upstream sector).